GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-2686
ANSWERED ON-21/12/2021

SCHEMES FOR SOLAR POWER GENERATION

2686#. SHRI DINESHCHANDRA JEMALBHAI ANAVADIYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the schemes under proposal of Government for solar power in future and the activities being carried out for the same at present; and
(b) the scheme relating to solar power in future to become self-reliant in the coming times and by when would we become self-sufficient in solar power?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The details of schemes being implemented for promotion of solar power in the country are given at **Annexure.**

(b) In accordance with the Hon'ble Prime Minister's announcement at the recently concluded CoP26, the Government is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by the year 2030.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2686 FOR 21.12.2021

DETAILS OF SCHEMES FOR PROMOTION OF SOLAR POWER

a) Rooftop Solar Programme Ph-II	Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.	(i) For Residential Sector • Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp • CFA of 20% for capacity beyond 3 kWp and up to 10 kWp • CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For DISCOMs incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.
b) Grid connected Solar PV Power Projects by the Government Producers under CPSU scheme.	Total size of the scheme 12, 000 MW.	VGF of upto Rs. 55 lakhs/ MW; actual VGF is decided through bidding.
c) Solar Park Scheme for setting up of 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.	Total size of the scheme 40, 000 MW.	Upto Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.
d) Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	**Component A**: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Power Plants **Component B**: Installation of 20.00 Lakh Stand-alone Solar Pumps	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW. CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is

	Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation	lower, of the stand-alone solar pump is provided. CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.
e) Green Energy Corridor Scheme	Creation of power evacuation infrastructure for Renewable Energy Projects	CFA of 40 % of DPR cost or awarded cost whichever is lower is provided for creation of intra-state transmission infrastructure for evacuation of RE power.